

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 53

CP 61/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.03.2024**

NAME OF THE PARTIES: **DAYANAND SHASTRI V/s SHRI**
VAIJANATH INDUSTRIES PVT LTD

Section 210, 212, 241-242 of the Companies Act, 2013

ORDER

CP 61/MB/2022

- 1) Mr. Girish, Petitioner No. 2 (in Person) and Ms. Srushti Malushte, Ld. Counsel for the Respondent are present.
- 2) Petitioner No. 2 (party in Person/Director of the Company) seeks some time to engage another Counsel to present their Case.
- 3) At request, stand over to 03.05.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare